

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**(CAA)-27(PB)/2017**

**IN THE MATTER OF:**

Manesar Projects Ltd. & Ors.  
And Ganga Overseas Pvt. Ltd.

... Applicant/petitioner

**Order under Section 230 of the Companies Act**

**Order delivered on 30.08.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner :

For the ROC/RD (NR) : Shri Manish Raj, Company Prosecutor

**ORDER**

Learned Counsel for the petitioner states that additional affidavit alongwith documents has been filed in the registry today and a copy thereof has been furnished to the learned Company Prosecutor appearing for the RD.

Reply, if any, be filed within two weeks with a copy in advance to the Counsel opposite.

List the matter on 28<sup>th</sup> September, 2017.

Sd/-

**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

Sd/-

**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

30.08.2017  
V.Sethi